

**IN THE COURT OF HHJ SHRI V V KATHARE
COURT 53 ADDL SESSIONS JUDGE
Criminal Cause List Dated 26-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL.CASE	100080/2001	State Vs Venkatraman Chandrashekhar Ors.	Spl.PP Adv.Ram - 3 and 4
<u>COMPLIANCE</u>				
2	SPL CASE CBI	100008/2009	State of MaharashtraC.B.I.A.C.B.MUM Vs Satyendra Singh Gurjar and Another	SPP P.B. Gaikwad 1-Girish Kulkarni, 2- Shingnapurkar

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>COMPLIANCE</u>				
1	SPL CASE CBI	100125/2009	State CBI ACB MUMBAI Vs Jayanand Narayan Shetty and another	Arjunwadkar for A
<u>HEARING</u>				
2	ABA	101007/2020	Jigar Chandresh Dhabalia Vs The State of Maharashtra through C.B.I. Mumbai	Law Juris
<u>CHARGE</u>				
3	SPL CASE CBI	100086/2017	The State of CBI, ACB Vs Shri. Motilal Badriprasad Bharati and Another 1	

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>CHARGE</u>				
1	SPL CASE CBI	100050/2019	C.B.I., A.C.B. Vs Md. Faiz Quamar S/o. Md. Owais	
<u>COMPLIANCE</u>				
2	SPL CASE CBI	100065/2015	The State CBI ACB Vs Preetha Babukuttan	SPP P.B. GAIKWAD Adv. Ram Tahilramani

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	SPL CASE CBI	100092/2011	The State CBI ACB BMU Vs Benudhar Samal and 1 Anr.	SPP Mr. P.B. Gaikwad Adv. Satish Sharma
<u>EVIDENCE PART HEARD</u>				
2	SPL CASE CBI	100092/2013	CBI ACB MUMBAI Vs Ganes Chandra Das	SPP P.B. Gaikwad Adv. Shingnapurkar
<u>CHARGE</u>				
3	SPL CASE CBI	100061/2018	CBI ACB Vs Dayananad Mahendra Ray and others	SPP P.B. GAIKWAD Adv. Aradhana Singh
4	SPL CASE CBI	100092/2018	CBI ACB Vs Dayanand Mahendra Ray and others	
<u>APPEARANCE</u>				
5	MISC APPLN CBI	101762/2019	Kavita Sushil Agarawal and Others Vs The State of Maharashtra CBI, ACB	Abhijit S. Deshmukh
6	MISC APPLN CBI	101763/2019	Ravikumar R. Chaturvedi Vs The State of Maharashtra CBI, ACB	Abhijit S. Deshmukh

Criminal Cause List Dated 31-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
			<u>EVIDENCE PART HEARD</u>	
1	SPL CASE CBI	100100/2013	The State CBI ACB Vs Dr. Jayanand S. Bhaskaran Nair	SPP P.B. GAIKWAD Adv. Sachwani

